## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 16.05.2019 (THURSDAY)

**Court III 10: 30 AM** 

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

## **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Marvel Business Pvt. Ltd.	Nipun Singh	Abhishek Anand
	(Ins) No. 220 of	Vs.		
	2018	J.R. Organics Ltd.		

For Hearing (Part Heard)

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2.	Comp. App. (AT)	Smruti Shreyans Shah	VivekSibal	Mahesh Agarwal
	No. 25 of 2018	Vs.	AnushreePrashitKapdi	Rajeev Kumar
		The LokPrakashan Ltd. &Ors.	a Priyanka Rathi	Neeha
		With		NagpalPavan
				S.Gudiawaa
				Garima Bajaj
3.	Comp. App. (AT)	Smruti Shreyans Shah	Anushree Kapadia	Mahesh Agarwal
	No. 32 of 2018	Vs.		Rajeev Kumar
		The LokPrakashan Ltd. &Ors.		NeehaNagpalPavan
				Gudiawala Garima
				Bajaj
4.	Comp. App. (AT)	Gouri Prasad Goenka	Pramod B. Agarwala	Rajesh Kumar
	(Ins) No. 28 of	Vs.		Gautam-R1
	2019	Punjab National Bank & Anr.		Vikram Hegde-
				R2
5.	Comp. App. (AT)	State Bank of India & Anr.	PBA Srinivasan	V.V.V Shastri
	(Ins) No. 179 of	Vs.		
	2019	Visa Infrastructure Ltd.		

For Hearing

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6.	Comp. App. (AT) No. 250 of 2018	Yamini Bipinchandra Shah &Ors. Vs. Trimbak Estates Pvt. Ltd. & Ors.	Kishore Soni	Isha Khanna				
7.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar				
8.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain				

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